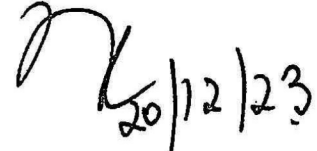


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In continuation to this office letter No. 91585-635/W.V./Gaz/2023, dated 12.12.2023, It is clarified that the Senior Most Judicial Officer of (Central) detained during Winter Vacation 2023 shall also look after the Administrative Work of Central District, Tis Hazari Courts, Delhi.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

Dated **20 DEC 2023**

No. 93302-93352 /W.V./Gaz/2023

Copy forwarded for information & necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. Sh. Anil Kumar Sisodia, District Judge, Comm.Court, (Central), Tis Hazari Courts, Delhi.
4. Sh. Jiten Mehra, ADJ (Central), Tis Hazari Courts, Delhi.
5. The Director (Academics) Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
6. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
7. The Administrative Civil Judge (Central) Tis Hazari Courts, Delhi.
8. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
9. The Public Prosecutor, Delhi.
10. All branches of Central District, Tis Hazari Courts, Delhi.
11. The Reader/PS to the undersigned & Ld. Principal District & Sessions Judge (West).
12. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
13. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
14. The Dealing Clerk, Compensatory Leave, Judicial Branch & Administration Branch (I, II & III), (Central), Tis Hazari Courts, Delhi with the direction to maintain the record and compensatory leave of the above said Judicial Officers and the staffs.
15. The Secretary, Bar Association, all Court Complex, Delhi/New Delhi.
16. The R&I Branch (Central) for uploading On LAYERS.



Principal District & Sessions Judge (HQs)
Delhi